

Title: Request the Governemnt to keep the non-loanees at par with loanees for the payment of premium under the National Agriculture Insurance Scheme in Andhra Pradesh.

SHRI K. YERRANNAIDU (SRIKAKULAM): Mr. Deputy Speaker, Sir, the Government of Andhra Pradesh had implemented National Agriculture Insurance Scheme, for the *Kharif* crop, from 2000 onwards. As per the guideline, the cut-off date for payment of premium and enrolment of non-loanee farmers had been given as one month after sowing and planting or 31st July, whichever was earlier. Since there was no rain, how was it be possible for the farmers to complete the sowing or planting before 31st July? It was not practicable. So, this stipulation had caused inconvenience to the small and marginal farmers. The Chief Minister of Andhra Pradesh then convened a SMFC meeting. In that meeting, a decision was taken to fix the cut-off date for the farmers as the end of September to December.

They have taken the decision for loanee. But they have not taken any decision regarding non-loanee. So, I request the Government to keep the non-loanees at par with loanees so that they could also get such facilities which loanees get. Rains will not come in every region. So, how can a non-loanee do sowing and planting within the month of July. This scheme is at present not applicable to the non-loanees. It should be applicable to the non-loanees also. If this anomaly is rectified, it will help all the farmers of this country. For, tomorrow, the other Chief Ministers may also send their requests in this regard to the Union Government. Shri Pramod Mahajan, who is from the farming community, is here. He should take lead to rectify this anomaly. This is my humble request.

MR. DEPUTY-SPEAKER: Yes, he should take lead.